

**Title:** Introduction of the Appropriation (Railways) No. 2 Bill, for financial year 2000-2001.

MR. DEPUTY-SPEAKER: Now, the House will take up item no.17.

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated fund of India for the services of the financial year 2000-2001 for the purposes of Railways.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce\*\* a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2000-2001 for the purposes of Railways."

*The motion was adopted.*

KUMARI MAMATA BANERJEE: I introduce the Bill.

MR. DEPUTY-SPEAKER: The Minister may now move that the Bill be taken into consideration.

KUMARI MAMATA BANERJEE: I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2000-2001 for the purposes of Railways, be taken into consideration.

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2000-2001 for the purposes of Railways, be taken into consideration.

*The motion was adopted.*

- Published in the Gazette of India Extraordinary Part-II-Section 2, dated 19.4.2000
- \*\* Introduced with the recommendation of the President.

MR. DEPUTY-SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

*The motion was adopted.*

*Clauses 2 and 3 were added to the Bill.*

*The Schedule was added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

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KUMARI MAMATA BANERJEE: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: The House stands adjourned till 1100 a.m. tomorrow.

1931 hours

The Lok Sabha then adjourned till Eleven of the Clock

*on Thursday, April 20, 2000/Chaitra 31, 1922 (Saka)*

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